

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 64 OF 2017

Dated: 21st October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

National Energy Trading and Services Ltd. .. Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. .. Respondent(s)

Counsel for the Appellant(s) : Mr. Deepak Khurana

Counsel for the Respondent(s) : Mr. R.K. Mehta
Ms. Himanshi Andley for R-1

Mr. Bipin Gupta for R-2 to R-5

ORDER

As agreed by learned counsel for the parties, list the matter on
13.01.2020.

(S.D. Dubey)
Technical Member

pr/mkj

(Justice Manjula Chellur)
Chairperson